

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:6996

ANSWERED ON:18.05.2012

RESTRUCTURED ACCELERATED POWER DEVELOPMENT AND REFORMS PROGRAMME

Antony Shri Anto

Will the Minister of POWER be pleased to state:

(a) the details of the requests received from various State Governments for financial assistance for modernization and strengthening distribution network under the Restructured Accelerated Power Development and Reforms Programme (R-APDRP), State-UT-wise;

(b) whether any request for financial assistance for modernization and strengthening distribution network at Sabarimala and other pilgrim centres under R-APDRP has been received by the Union Government from State Governments; and

(c) if so, the details thereof and the action taken by the Union Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): Central Government through its nodal agency PFC has received proposals from various State Governments for financial assistance for modernization and strengthening of distribution network under Re-structured Accelerated Power Development and Reforms Program (R-APDRP). Projects under the R-APDRP scheme are taken up in two parts in towns having population more than 30,000 (10,000 for special category States) as per census 2001. Part-A of the scheme is for establishing IT enabled system for energy accounting/auditing and Supervisory Control and Data Acquisition (SCADA) for big cities (population: 4 lacs and Annual Energy Input: 350MU) whereas Part-B is for regular distribution up-gradation & strengthening projects.

So far, under R-APDRP, projects worth Rs.31416.15 crores (Part-A: Rs.6639.98 crores covering 1402 towns and 63 SCADA projects; Part-B: Rs.24776.17 crores covering 1086 towns) have been sanctioned. State-wise details of Sanctions & Disbursements under R-APDRP are enclosed at Annex.

(b) & (c): Kerala State Electricity Board has been asked to submit proposal for pilgrim centres like Sabarimala and Guruvayur. However, no request from State Government of Kerala for considering financial assistance for modernization and strengthening distribution network at Sabarimala and other pilgrim centers under R-APDRP has been received.

Proposals for modernization and upgradation of distribution system of Pandharpur, pilgrimage town of Maharashtra; and Mathura, Vrindavan, Chitrakut pilgrimage towns of Uttar Pradesh have been received for financial assistance under Part-B of R-APDRP. Proposal for Pandharpur town of Maharashtra has been approved at the cost of Rs.30 Crores.